

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 16.12.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4139 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.	Pankaj Jain
2.	I.A. No. 4140 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kr. Jain

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By Order

-sd/-

Assistant Registrar